

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 312**  
IB-87(ND)/2024

**IN THE MATTER OF:**

Small Industries Development Bank of India

**.....APPLICANT/PETITIONER**

**Vs**

Ajay Singhal

**.....RESPONDENT**

**SECTION**

**U/s 95(1)**

**Order delivered on 10.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the RP : Mr. Harish Taneja, RP along with Adv Parul

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

It is stated by Mr. Harish Taneja, Learned Counsel appearing for the Resolution Professional that the report has been filed on 30.03.2024, but the same is not available on the DMS portal. He shall take steps to bring the report on record within two days.

List the matter on **30.04.2024**.

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**